

Sl. No.	State/UT	2014	2015	2016
13.	Himachal Pradesh	1201	1165	1211
14.	Jammu and Kashmir	1295	1166	1382
15.	Jharkhand	2630	2544	1920
16.	Karnataka	9160	8395	8140
17.	Kerala	13656	12615	12936
18.	Lakshadweep	*	*	*
19.	Madhya Pradesh	3024	2249	1812
20.	Maharashtra	14352	11333	6311
21.	Manipur	162	185	279
22.	Meghalaya	17	19	42
23.	Mizoram	*	#	1
24.	Nagaland	210	263	883
25.	Odisha	2824	3189	1113
26.	Puducherry	1167	1082	942
27.	Punjab	2599	2141	2051
28.	Rajasthan	3194	2819	5730
29.	Sikkim	*	*	*
30.	Tamil Nadu	27634	29781	30668
31.	Telangana	3849	2529	3229
32.	Tripura	1124	907	1109
33.	Uttar Pradesh	1087	1421	1416
34.	Uttarakhand	107	141	80
35.	West Bengal	3356	2044	2844
TOTAL		118952	111150	101549

\*There are no registered factories in these States/UTs.

# Data not available/not reported by the CIF/NIL

Source: Data collected by DGFASLI through correspondence with Chief Inspector of Factories (CIF) of States/UTs.

### **Creation of employment under PMRPY**

1693. SHRI KAPIL SIBAL: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that under the Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) Government has been able to create employment since its commencement,

if so, the details of the beneficiaries, State/UT/sector/month-wise; and

(b) whether it is also a fact that Government is advertising that 5.5 lakh of beneficiaries would be added through PMRPY on a monthly basis, if so, the details of persons that have been provided jobs under this scheme?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Pradhan Mantri Rojgar Protsahan Yojana has been initiated by the Ministry of Labour and Employment in the year 2016-17 for incentivizing employers by paying the entire employer's contribution (12% or as admissible) towards the EPS and EPF for all sectors w.e.f. 01.04.2018 to all eligible new employees and is applicable for all sectors for the next 3 years. The total number of beneficiaries under the scheme as on 25.07.2018 is 61.12 lakhs. Details of State-wise, Sector/ Industries-wise/Month-wise beneficiaries under the scheme are given in Statement-I, II and III respectively.

**Statement-I**

*State-wise beneficiaries under PMRPY*

State	Total No. of Beneficiaries (Cumulative Figures)
Andhra Pradesh	488869*
Assam	5083
Bihar	72070
Chandigarh	83073
Chhattisgarh	59164
Delhi	371122
Goa	4934
Gujarat	560853
Haryana	512317
Himachal Pradesh	72740
Jharkhand	19578
Karnataka	569433
Kerala	108813
Madhya Pradesh	181825
Maharashtra	1106087
Odisha	66947

State	Total No. of Beneficiaries (Cumulative Figures)
Punjab	106766
Rajasthan	233331
Tamil Nadu	710088
Uttar Pradesh	441945
Uttarakhand	159097
West Bengal	178392
GRAND TOTAL	6112527

\*includes Telangana also

***Statement-II***

*Industry-wise beneficiaries under PMRPY*

Industry	Total No. of Beneficiaries (Cumulative Figures)
1	2
Expert Services	2348851
Textiles	485253
Trading-Commercial Establishments	433983
Garments Making	414055
Building and Construction Industry	362944
Elec., Mech. or Gen. Engg. Products	328327
Engineers-Engg. Contractors	181308
Establishments Engaged in Cleaning, Sweeping Services	103711
Beedi Making	102612
Hospitals	97380
Financing Establishment	92294
Establishment Engaged In Manufacture, Marketing Servicing, Usage Of Computers	77016
School	66099
Plastics Products	65234
University	59505
Heavy-Fine Chemicals	56643

1	2
Others	54662
Leather Products	51189
Hotel	47616
Diamond Cutting	45722
Road Motor Transport	38989
Banks other than Nationalised Banks	38220
Automobile Servicing	38204
Restaurant	37784
Others	484926
<b>TOTAL</b>	<b>6112527</b>

*Statement-III*

*Month-wise total number of beneficiaries under PMRPY*

Month	Total No. of Beneficiaries (Cumulative Figures)
Aug.-2016	0
Sep.-2016	0
Oct.-2016	7
Nov.-2016	918
Dec.-2016	1672
Jan.-2017	2422
Feb.-2017	13102
March-2017	33031
April-2017	70812
May-2017	117835
Jun-2017	189268
July-2017	288175
Aug.-2017	425636
Sep.-2017	634073
Oct.-2017	912506
Nov.-2017	1293535

Month	Total No. of Beneficiaries (Cumulative Figures)
Dec.-2017	1714852
Jan.-2018	2164602
Feb.-2018	2678428
March-2018	3060487
April-2018	3941296
May-2018	4624286
Jun-2018	5371989
July-2018	6112527
(As on 25.07.18)	

#### **Children working in shops, hotels and dhabas**

1694. SHRI B. K. HARIPRASAD: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government is aware of the under-aged children working in unrecognized grocery shops, hotels and dhabas everywhere for more than twelve hours everyday; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Child Labour is an outcome of various socio-economic problems such as poverty, economic backwardness and illiteracy. As per Census 2011, there are 43.53 lakh main workers in the age group of 5-14 years in the country.

Government is following a multi-pronged strategy for elimination of child labour. It comprises of statutory and legislative measures, rehabilitation and universal elementary education along with convergence with other schemes for socio economic development. Government has enacted the Child Labour (Prohibition and Regulation) Amendment Act, 2016 which came into force *w.e.f.* 1.9.2016. The Amendment Act provides for complete prohibition of work or employment of children below 14 years in any occupation and process and adolescents in the age group of 14 to 18 years in hazardous occupations and processes. The amendment also provides stricter punishment for employers for violation of the Act and made the offence as cognizable.

After strengthening the legislative framework through amendment in Child Labour Act, Government has framed the Child Labour (Prohibition and Regulation)